

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 01 OF 2016**  
**APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016**  
**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**  
**APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016**  
**APPEAL NO. 297 OF 2016**

**Dated : 4<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 01 OF 2016**

**Rajasthan Rajya Vidyut Prasaran Nigam Ltd. & Anr. .... Appellant(s)  
Vs.**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. K.S.Dhingra for R-1  
Mr. Rajiv Porwal  
Ms. Kavita Parihar (Rep.) for R-2

**APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016**

**Delhi Transco Ltd. .... Appellant(s)  
Vs.**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
MMr. Utkarsh Singh  
Mr. Gaurav Gupta, Manager (C) DTL  
Mr. Ramneet (AM), Protections

Counsel for the Respondent(s) : Mr. Rajiv Porwal  
Ms. Kavita Parihar (Rep.) for R-2

**APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016**

**Uttar Pradesh Power Transmission Corporation Ltd. .... Appellant(s)**  
**& Ors.**

**Vs.**

**Central Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai  
Md. Altaf Mansoor  
Mr. Puneet Chandra

Counsel for the Respondent(s) : Mr. K.S.Dhingra for R-1

**APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016**

**State Load Despatch Center, Delhi .... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Utkarsh Singh  
Mr. Gaurav Gupta, Manager(C), DTL  
Mr. Ramneet, AM (Rep.)

Counsel for the Respondent(s) : Mr. K.S.Dhingra for R-1  
  
Mr. Rajiv Porwal  
Ms. Kativa Parihar (Rep.), R-2

**APPEAL NO. 297 OF 2016**

**Punjab State Transmission Corporation Ltd. .... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Ms. Ranjitha ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. K.S.Dhingra for R-1  
Mr. Rajiv Porwal  
Ms. Kavita Parihar (Rep.) for R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter for further hearing on **16.10.2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*kt/mkj*